

ITEM NO.7

COURT NO.17

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 13929/2023

(Arising out of impugned final judgment and order dated 19-10-2023 in CRLP No. 23629/2023 passed by the High Court Of Judicature At Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 222100/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 222102/2023 - EXEMPTION FROM FILING O.T.; IA No. 224020/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ ANNEXURES)

Date : 20-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. N R Elango, Sr. Adv.
Mr. Ma Gouthaman, Adv.
Mr. N Bharani Kumar, Sr. Adv.
Dr. Ram Sankar, Adv.
Ms. Misa Rothagi, Adv.
Mr. Muthu Thangathurai, Adv.
Mr. Agilesh Kumar, Adv.
Mr. Aswin Prasanna, Adv.
Mr. Arjun A, Adv.
Mr. M Naveen, Adv.
Mr. Avinash Babu, Adv.
Mr. G Jai Singh, Adv.
Mr. Muthu Ganesa Pandian, Adv.
M/S. Ram Sankar & Co, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Pratyush Srivastava, Adv.
Mr. Chandra Prakash, adv.

Mr. Arkaj Kumar, Adv.
Mr. Bhaskar Sundaram, Adv.
Ms. Pallavi Anand, Adv.
Mr. Randhir Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned Senior Counsel appearing for the petitioner seeks time
to file latest medical report(s) of the petitioner.

List on 28.11.2023.

(INDU MARWAH)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)